

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 52 OF 2015 & IA NOs. 55, 70 & 71 OF 2015
&
APPEAL NO. 53 OF 2015 & IA NOs. 72 & 73 OF 2015

Dated: 17th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Monnet Ispat and Energy Ltd.

....Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Singh

**Counsel for the Respondent(s) : Mr. C.K. Rai &
Mr. Paramhans for R-1**

Ms. Superna Srivastava for R-2

ORDER

By consent of the parties list these matters on 25.04.2016.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**